Labour enforcement machinery in KBK districts of Orissa

- 972. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have a proposal for strengthening of the labour enforcement machinery in KBK districts in Orissa; and
 - (b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) and (b) Government of India, at present does not have any proposal for strengthening of the Labour Enforcement Machinery in KBK districts in Orissa.

Norms for setting up of ESI hospitals/dispensaries

- 973. SHRI SURENDRA LATH: Will the Minister of LABOUR be pleased to state:
- (a) the norms prescribed by Government to set up ESI hospitals/dispensaries in the country;
- (b) the number of ESI hospitals/dispensaries set up by Government in each State and location thereof;
- (c) whether the proposals to expand health care facilities through ESI in some States are under Government's consideration; and
- (d) if so, the steps taken thereon particularly to set up additional ESI hospitals and dispensaries in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN): (a) As per norms and standard approved by the Corporation, a dispensary will be set up at places where at least 3,000 insured persons family units are available and the hospitals will be established where 25,000 insured persons family units are residing.

At the places where insured persons family units are less than 3000, the State Governments have been requested to provide medical benefits through the clinics of insurance medical practitioners.

(b) 140 ESI hospitals and 1451 ESI dispensaries are functioning at present which are spread all over the country where the ESI Scheme is in existence.